

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION No. 2325
TO BE ANSWERED ON THE 10TH DECEMBER, 2024

INVESTMENT IN AGRICULTURAL INFRASTRUCTURE

2325. SHRI ASHOK KUMAR RAWAT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether a huge amount is being invested on agricultural infrastructure, if so, the details thereof;
- (b) whether the Government proposes to increase the income of the farmers therefrom;
- (c) whether the Government is taking any steps to increase the income of small and medium farmers of Misrikh district in Uttar Pradesh; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): Yes, Sir. In order to address the existing infrastructure gaps and mobilize investment for infrastructure in agriculture sector to increase the income of farmers various Schemes by the Government of India such as 'Agriculture Infrastructure Fund', Agricultural marketing Infrastructure (AMI), National Agriculture Market (e-NAM) scheme, Mission for Integrated Development of Horticulture (MIDH), Rashtriya Krishi Vikas Yojana (RKVY) etc. are being implemented.

The brief details of the schemes is as below :-

- (i) As part of the Atmanirbhar Bharat initiative, the Agriculture Infrastructure Fund (AIF) was launched in 2020 to promote sustainable agriculture by supporting the development of agricultural infrastructure across India. This

initiative aims to empower farmers and boost their incomes by facilitating medium- to long-term loans through lending institutions at a maximum interest rate of 9%. Under the AIF, loans are offered for infrastructure projects at farm-gate and aggregation points, with a target of financing ₹1 lakh crore by 2025-26.

Additionally, the scheme benefits borrowers from an interest subvention of 3% per annum for a duration of up to seven years for loans up to ₹2 crore. To further support borrowers, the initiative includes credit guarantee support by way of reimbursement of credit guarantee fees for loans up to ₹2 crore for 7 years, reducing the financial risks for both lenders and borrowers.

As on 30.11.2024, Rs. 51,783 Crore have been sanctioned by lending institutions for 85,314 projects under AIF, out of this total sanctioned amount ₹39,148 crore is covered under scheme benefits. These sanctioned projects have mobilized an investment of Rs. 85,208 crore in agriculture sector.

(ii) Agricultural Marketing Infrastructure (AMI), is a **capital investment**, open ended, Demand driven and credit linked scheme wherein back ended subsidy @ 25% and 33.33% is available based on the eligible category of beneficiary. Assistance is available to Individuals, Farmers, Group of farmers/growers, Agripreneurs, Registered Farmer Produce Organizations (FPOs), Cooperatives, and state agencies etc. Under AMI since inception of the scheme and up to October, 2024, a total of 48,611 Warehouses with a capacity of 943.66 lakh MT have been sanctioned and subsidy of Rs. 4,795 crore has been released. In addition, since 20.10.2004 and up to October, 2024, a total of 21,004 Agricultural Marketing Infrastructure Projects (other than storage) have also been sanctioned under the scheme and subsidy of Rs. 2,125 crore has been released.

(iii) National Agriculture Market (e-NAM) scheme, a virtual platform integrating physical wholesale mandis/ markets of different States/ Union Territories (UTs) to facilitate online trading of agriculture and horticulture commodities to enable farmers to realize better remunerative prices for their produce.

(iv) Mission for Integrated Development of Horticulture (MIDH) under which assistance is available for development of Post Harvest Management (PHM) for perishable horticulture crops which includes establishment of pack house, Integrated pack house, pre-cooling, staging cold room, cold storages, controlled atmosphere (CA) storage, reefer transport, primary/mobile processing units, setting up of ripening chambers and Integrated cold chain supply system etc. An entrepreneur can avail assistance for individual component or combination of different components for which assistance @ 35% of eligible project cost in general areas and @ 50% in hilly and scheduled area is available as credit linked and back ended subsidy. For Primary Processing units assistance @40% of eligible project cost in general areas and @ 55% in hilly and scheduled area is available as credit linked and back ended subsidy.

(v) Rashtriya Krishi Vikas Yojana (RKVY), a Centrally Sponsored Scheme under which the funds are released to the State Governments as Grants-in-Aid on the basis of projects in Agriculture & allied sectors approved in the State Level Sanctioning Committee Meeting (SLSC) headed by the Chief Secretary of the concerned State, which is the empowered body to approve projects under the scheme. In this scheme States has flexibility and autonomy in the process of selection, planning, approval and execution projects in agriculture and allied sectors as per their priorities. RKVY is primarily a project oriented scheme, the benefit of which is available to all sections of the farming community. From 2015-16, the funding pattern of RKVY changed from 100% central share to 60:40 between Centre and States whereas 90:10 between Centre and North Eastern & Himalayan States. For UTs it remains 100% as Central share.

(vi) The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) is a Central Sector Scheme, being implemented w.e.f. 1st December, 2018. The Scheme aims at providing financial assistance to all landholding farmer families across the country, subject to certain exclusion criteria, to enable them to take care of expenses related to agriculture and allied activities as well as domestic needs. Under the Scheme, an amount of Rs. 6000/- per year is transferred in three 4-monthly installments of Rs.2000/- directly into the bank accounts of the farmers.

(c) & (d): Misrikh is a city in Sitapur district of Uttar Pradesh wherein all the schemes e.g. PM-KISAN, AMI, e-NAM, MIDH, RKVY including AIF are being implemented. In Uttar Pradesh under AIF, a total of 6,709 projects have been set up with loans amounting to ₹5,114 crore from various lending institutions since the inception of the Scheme. This has led to an aggregate investment of ₹8,637 crore in Uttar Pradesh.
